

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 298 OF 2014**

**APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016**

**APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016**

**APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016**

**AND**

**APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016**

**Dated: 26<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.No. 298 of 2014**

Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
M/s GNA Udyog Ltd. & Anr. ...Respondent(s)

**A.No. 86 of 2016 & IA No. 204 of 2016**

Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
M/s S. S. Steel Industry & Anr. ...Respondent(s)

**A.No. 87 of 2016 & IA No. 205 of 2016**

Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
Amtek Railcar Industries Pvt. Ltd. & Anr. ...Respondent(s)

**A.No. 89 of 2016 & IA No. 217 of 2016**

Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
Madhav Alloys Pvt. Ltd. & Anr. ...Respondent(s)

**A.No. 105 of 2016 & IA No. 253 of 2016**

Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tejender K. Joshi for R.1  
Mr. Sakesh Kumar for R.2

**ORDER**

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **23.08.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*